

Gas supplies for fertilizer units

2494 SHRI A. ELAVARASAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Rs. 24,000 crore of investment for setting up of six new and renovation of existing fertilizer units is stuck for lack of firm gas supply commitments;
- (b) if so, the details thereof;
- (c) whether his Ministry has asked for long term gas supplies from KG gas field;
- (d) if so, the details thereof; and
- (e) the steps taken by Government as the fertilizer sector deserve priority which is importing almost 6 million tonnes of fertilizers every year?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHRIKANT JENA): (a) to (e) The six fertilizer company viz. IFFCO-Kalol, Kribhco-Hazira, RCF-Thal, CFCL-Gadepan, TATA Chemicals Limited Babrala and Indo-Gulf Fertilizers Limited are investing for expansion of their units. The Ministry has asked for long term gas supplies for the investment decision so that expansion, revival of fertilizer plants could take place. The issue of firm gas supply commitments for fertilizer units and long term gas supplies from KG D6 gas field has been discussed in the meetings of Empowered Group of Ministers (EGoM). EGoM in the meeting held on October 27, 2009 discussed the demand of natural gas for conversion of Naphtha based and Fuel oil based fertilizer plants, expansion and revamp of fertilizer plants and decided that these plants would be supplied natural gas as and when these plants are ready to utilize the gas.

Action plan for rehabilitation of Bhopal gas victims

†2495. MISS ANUSUIYA UIKEY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government has received any action plan of Rs. 982.75 crore for medical/economic/social and environmental rehabilitation of the Bhopal gas victims;
- (b) if so, when was this action plan received and the action taken so far in this regard; and
- (c) by when this action plan will be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHRIKANT JENA): (a) to (c) The State Government of Madhya Pradesh had prepared and submitted a Memorandum on a new Plan of Action for the relief and rehabilitation of Bhopal Gas Victims with an outlay of Rs. 982.75 crore to the Group of Ministers (GoM) constituted to oversee matters related to Bhopal Gas Leak Disaster in its meeting held on 11.6.2008. As directed by the GoM, the Plan of Action was referred to the Planning Commission on 1.8.2008 for comments. The

†Original notice of the question was received in Hindi.

Planning Commission had sought clarifications on certain aspects of the Plan of Action on 13.3.2009 which were forwarded to the Government of MP on 20.3.2009. Simultaneously, this Department had also sought detailed clarifications on the Memorandum from the State Government. The revised Memorandum on Plan of Action along with clarifications was received from the Government of MP on 5.8.2009 and after examining the same, this Department forwarded the Plan of Action to the Planning Commission for their comments on 9th October, 2009. The revised Plan of Action is presently under consideration of the Planning Commission.

Requirement of fertilizers

2496. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the total amount of subsidy being given to farmers in the country for fertilizers in a year;
- (b) the total requirement of fertilizers in the country; and
- (c) whether India is self-reliant sufficient for fulfilling the requirement of fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHRIKANT JENA): (a) The fertilizer subsidy is transferred to the farmers in the form of subsidized Maximum Retail Price of fertilizers which is below the normated delivered cost at farm gate level. The fertilizer subsidy is released to the fertilizer companies on confirmation of receipt of subsidized fertilizers by the State Governments. The expenditure on fertilizer subsidy during the last three years and current year is as under :-

Years	Subsidy disbursed (Rs. in crores)
2006-07	28019.55
2007-08	43319.16
2008-09	99494.71
2009-10 (up to Nov 09)	44270.83

(b) The assessed requirement in respect of major fertilizers for the year 2009-10 in the country is as under:

(In lakh Metric Tonnes)					
Season	Urea	DAP	MOP	Complex	Total
Kharif 2009	136.36	49.21	21.61	47.52	254.70
Rabi 2009-10	145.53	57.77	22.24	40.21	265.75
TOTAL	281.89	106.98	43.85	87.73	520.45